

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.136/2016
RT CP (CAA) No.190/Chd/Hry/2017**

In the matter of:

Biomet Orthopaedic India Pvt Ltd.

....Petitioner No.1-Transferor Company.

And

Zimmer India Pvt.Ltd.

....Petitioner No.2-Transferee Company.

Present: Mr.Sahil Sharma, Advocate with Mr.Anurag Khathuria,
Advocate for the petitioner-companies.

In compliance with the order dated 20.08.2018, the petitioner-companies have filed the compliance affidavits with the Certificates of the Company's Auditors vide diary Nos.3161 and 3162, dated 27.08.2018 in respect of the Transferor and Transferee Companies, respectively. The same be taken on record.

List the matter on 12.09.2018.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

Sd/-
(Pradeep R.Sethi)
Member (Technical)

August 28, 2018.
Ashwani